

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP-391/2016 in
OA-4313/2015**

New Delhi, this the 06th day of September, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Tripti Maheshwari,
D/o Sh. Anant Kumar Maheshwari,
R/o A-12, Ganga Vihar, Delhi-94. Petitioner

(through Sh. Ajesh Luthra)

Versus

1. Sh. Rajesh Chopra,
Secretary,
Delhi Subordinate Service Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area, Karkardooma,
Delhi-110092.
2. Dr. M.M. Kutty,
Chief Secretary,
Govt. of NCT of Delhi,
Directorate of Education
5th Floor, Delhi Sachivalaya,
New Delhi. Respondents

(through Sh. K.M. Singh)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the respondents Sh. K.M. Singh has handed over to us a copy of their affidavit dated 06.09.2017 along with which is attached Result Notice dated 24.08.2017 as Annexure CP-1 by which the result of the applicant has been declared and her

dossier has been sent to the user department. At Annexure CP-2 of this affidavit is attached acknowledgment of the user department as well.

3. In view of the aforesaid, we are satisfied that our order has been complied with. Hence, this CP is closed and the notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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